

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2700**  
TO BE ANSWERED ON 02/08/2016

**Funds for Air Pollution**

2700. DR. BANSHILAL MAHATO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has allocated funds for checking and monitoring air pollution in metropolitan cities across the country;
- (b) if so, the details of the funds allocated and utilized so far during the last three years and the current year, Schemewise;
- (c) whether the Government is considering the American proposal for monitoring air quality across the country;
- (d) if so, the details thereof;
- (e) whether the Government has any proposal for public private partnership in regard to transport and industry pollution management schemes; and
- (f) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,  
FOREST AND CLIMATE CHANGE**

**(SHRI ANIL MADHAV DAVE)**

- (a) Yes, Sir.
- (b) Central Pollution Control Board (CPCB) is monitoring the ambient air quality in the country including metropolitan cities in association with State Pollution Control Boards (SPCBs) / Pollution Control Committee (PCCs) of UTs, National Environmental Engineering Research Institute (NEERI) under the scheme "National Air Quality Monitoring Programme" (NAMP). The total funds allocated and utilized for checking and monitoring air pollution during each of the last three years and the current year, scheme wise is annexed.
- (c) & (d) A proposal of Environment Protection Agency, United States of America regarding monitoring of air quality in the country in collaboration with CPCB is at conceptual stage.
- (e) & (f) CPCB has embarked upon to set up Continuous Ambient Air Quality Monitoring System (CAAQMS) in 46 million plus cities under Corporate Social Responsibilities Programme of Central Public Sector Undertakings. The CPCB is setting up 62 air monitoring systems in the first phase.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2700 DUE FOR REPLY ON 02/08/2016 REGARDING 'FUNDS FOR POLLUTION' RAISED BY DR. BANSHILAL MAHATO, HON'BLE MEMBER OF PARLIAMENT**

**Details of Payment Released to Various Monitoring Agencies under National Air Quality Monitoring Programme (NAMP)**

S. No.	Name of Monitoring Agency	2012-13 (Amount in Rs.)	2013-14 (Amount in Rs.)	2014-15 (Amount in Rs.)	2015-16 (Amount in Rs.)
1.	Andhra Pradesh SPCB	9365000	8450000	7666250	-
2.	Assam SPCB	2920000	8690000	7842500	-
3.	Chandigarh PCC	248333	1986667	-	-
4.	Chattisgarh ECB	1373750	-	-	1526250
5.	Gujarat SPCB	805000	3809583	-	-
6.	Goa SPCB	9248000	8882500	7125000	7789333
7.	Jharkhand SPCB	1960000	-	-	-
8.	Himachal Pradesh SEP & PCB	3480000	5578333	-	10128333
9.	Karnataka SPCB	2867500	-	354167	6749583
10.	Kerala SPCB	3808333	-	6474167	-
11.	Maharashtra SPCB	9428750	7467083	-	-
12.	Meghalaya SPCB	2496667	2297500	-	7845833
13.	Madhya Pradesh SPCB	5153583	-	-	-
14.	Mizoram SPCB	472500	5931667	1765000	5413333
15.	Nagaland SPCB	793333	1360000	906667	-
16.	Orissa SPCB	3956417	-	5734583	-
17.	Punjab SPCB	-	-	7795417	-
18.	Pondicherry PCC	1266000	-	-	-
19.	Rajasthan SPCB	4788750	-	-	4218750
20.	Tamil Nadu SPCB	5327000	4399166	2358333	-
21.	Uttar Pradesh SPCB	4150000	9586667	-	7263333
22.	Uttarakhand EP&PCB	-	3694334	-	4085833
23.	NEERI	4860000	-	7047000	10800000
24.	IIT Kanpur	458366	450000	3709378	-

Note:-

**SPCB – State Pollution Control Board,**

**SEP & PCB – State Environment Protection & Pollution Control Board,**

**EP & PCB – Environment Protection & Pollution Control Board,**

**PCC – Pollution Control Committee,**

*NEERI is at present monitoring in 6 cities in 5 different States/Union territories namely Delhi, Maharashtra, West Bengal, Tamil Nadu and Andhra Pradesh.*

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